

IN THE HIGH COURT OF BOMBAY AT GOA

**LD-VC-CW-53-2020**

Ms. Roma Mangesh Dani .... Petitioner  
Versus  
Shri Shriyans Avinash Kanvinde .... Respondents.

Shri Jatin Ramaiya, Advocate for the petitioner.

**Coram:- NUTAN D. SARDESSAI, J.**

**Date :- 19<sup>th</sup> June,2020**

**P.C.:**

Heard Shri J. Ramaiya, learned Advocate for the petitioner.

2. Issue notice to the respondents, returnable on 30/06/2020.

3. Service by WhatsApp and e-mail is also permitted apart from the regular mode of service.

**NUTAN D. SARDESSAI,J.**

mv